GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO- 3297
ANSWERED ON – 20th March, 2025

EV Charging Stations

3297. Shri Anto Antony:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन एवं राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has any plans to introduce a single nationwide mobile application for locating and accessing Electric Vehicle (EV) charging stations;

(b) whether the Government is working on any policies to incentivize faster-charging technologies to reduce long charging times, if so, the details thereof;

(c) the number of public EV charging stations currently operational across the country and the percentage that are non-functional at any given time;

(d) the percentage of EV charging stations that have reported power supply issues in the past year; and

(e) the manner in which the Government is addressing the issue of power outages affecting EV charging infrastructure?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Government in Ministry of Power has launched 'EV Yatra' Portal with the objective of developing a National online database of Electric Vehicle (EV) charging stations deployed for public in the

country allowing EV users to track nearest charging stations. 'EV Yatra' Portal can be accessed on www.evyatra.beeindia.gov.in.

(b) Government under the National Electric Mobility Mission Plan (NEMMP) 2020 provides a roadmap for the adoption and manufacturing of electric vehicles in the country aiming to enhance national fuel security and promote environmentally friendly transportation. As part of NEMMP 2020, the Government implemented the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to promote the adoption of electric/hybrid vehicles in the following two phases:

i. **Phase-I was implemented up to 31 March 2019 with a budget of ₹895 crore. In the 1st phase of the scheme, about 2.8 lakh EVs were supported with total demand incentives of Rs.359 Crore (Approx). In addition, 425 electric and hybrid buses, as sanctioned under first phase of the scheme, are deployed across various cities in the country with Government Incentive of about Rs. 280 Crore. The Government had also sanctioned about 520 Charging Stations/ Infrastructure for Rs. 43 Crore (approx.) under Phase-I of FAME India Scheme.**

ii. **Phase-II was implemented for five years from 1 April 2019 till 31st March, 2024, with an outlay of ₹11,500 crore. A total of 16,71,606 EVs including e-2Ws, e-3Ws and e-4Ws have been sold under the scheme. Further, MHI sanctioned 6862 electric buses to various cities/State Transport Undertakings (STUs)/State Government entities for intra-city operations. Out of 6862 e-buses, 5,140 e-buses have been rolled out under the Scheme. Further, 10,985 EV Public Charging Stations (PCSs) are envisaged to be set up under the FAME-II Scheme.**

(c) As per the data available, 26,367 nos. of Public EV Charging Stations are deployed across the country as on 18th March, 2025. State-wise details of PCS are at Annexure-I. Further, along the National Highways and Expressways, Government envisions development of Wayside Amenities at approximate intervals of 40-60 km having provisions of EV charging stations as one of the mandatory facilities. The details of such charging facilities installed are annexed as Annexure-II.

Government under FAME II Scheme in the current fiscal year, 534 nos. of fast EV EVPCS with capacities of 60/120 KW have been commissioned. These EVPCS are spread pan-India.

(d) Government through, MHI has implemented the following schemes on pan-India basis to strengthen electric vehicle (EV) ecosystem and accelerate adoption of electric vehicle in the country.

i. **PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme: This scheme with an outlay of Rs.10,900 crore was notified on 29th September 2024. It is a two-year scheme ending on 31/3/2026, aims to support electric vehicles including e-2W, e-3W, e-Trucks, e-buses, e-Ambulances, EV PCSs and upgradation of testing agencies. Further, the PM E-DRIVE Scheme envisages support of ₹2,000 crore for setting up of adequate public charging infrastructure for various categories of electric vehicles.**

ii. **Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry in India (PLI-Auto): The Government approved this scheme on 23rd September 2021 for Automobile and Auto Component Industry in the country for enhancing India's manufacturing capabilities for Advanced Automotive Technology (AAT) products with a budgetary outlay of ₹25,938 Crore. The scheme proposes financial incentives to boost domestic manufacturing of AAT products with minimum 50% Domestic Value Addition (DVA) and attracts investments in the automotive manufacturing value chain.**

iii. **Production Linked Incentive (PLI) Scheme for National Programme on Advanced Chemistry Cell (ACC) Battery Storage : The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs.18,100 crore. The scheme aims to establish a competitive domestic manufacturing ecosystem for 50 GWh of ACC batteries**

iv. **PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme: This Scheme notified on 28.10.2024, has an outlay of Rs. 3,435.33 crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide**

payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).

v. **Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI) was notified on 15th March 2024 to promote the manufacturing of electric cars in India. This requires applicants to invest a minimum of Rs.4150 crore and to achieve a minimum DVA of 25% at the end of the third year and DVA of 50% at the end of the fifth year.**

Further, following initiatives have also been taken up to increase the use of electric vehicles in the country:

a. **GST on electric vehicles and chargers/ charging stations for electric vehicles has been reduced to 5%.**

b. **Battery-operated vehicles will be given green license plates and be exempted from permit requirements.**

c. **A notification was issued advising States to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.**

d. **Besides this, State-Governments are also providing incentive on purchase of EVs.**

(e) No incident has been reported pertaining to the Power Supply issues of EV charging stations. The details of All India Power Supply Position of the country during the last three years and current year 2024-25 (upto February 2025) are given at Annexure-III.

ANNEXURE-I

ANNEXURE REFERRED TO REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3297 ANSWERED ON 20.03.2025 ASKED BY SHRI ANTO ANTONY REGARDING EV CHARGING STATIONS.

_S. No	State	NH No.	Site Description	Status of EV charging facility
1	Haryana	Delhi-Mumbai	DD2-3L_Package3_63+140 LHS	*Commissioned*
2	Haryana	Delhi-Mumbai	DD2-4R_Package3_69+900 RHS	*Commissioned*
3	Rajasthan	Delhi-Mumbai	DD3-5R_Package5_125+600 RHS	*Commissioned*
4	Rajasthan	Delhi-Mumbai	DD3-5L_Package5_125+600 LHS	*Commissioned*
5	Haryana	Trans-Haryana	AK1-1L_Package1_21+100 LHS	*Commissioned*
6	Haryana	Trans-Haryana	AK1-2R_Package1_21+100 RHS	*Commissioned*
7	Haryana	Trans-Haryana	AK1-3L_Package2_50+650 LHS	*Commissioned*
8	Haryana	Trans-Haryana	AK1-4R_Package2_50+650 RHS	*Commissioned*
9	Haryana	Trans-Haryana	AK2-5L_Package4_93+530 LHS	*Commissioned*
10	Haryana	Trans-Haryana	AK2-6R_Package4_93+530 RHS	*Commissioned*

11	**Haryana**	**Trans-Haryana**	**AK2-7L_Package5_120+400 LHS**	***Commissioned***
12	**Haryana**	**Trans-Haryana**	**AK2-8R_Package5_120+400 RHS**	***Commissioned***
13	**Haryana**	**Trans-Haryana**	**AK3-9L_Package6_152+500 LHS**	***Commissioned***
14	**Haryana**	**Trans-Haryana**	**AK3-10R_Package6_152+500 RHS**	***Commissioned***
15	**Haryana**	**Trans-Haryana**	**AK3-11L_Package7_191+600 LHS**	***Commissioned***
16	**Haryana**	**Trans-Haryana**	**AK3-12R_Package7_191+600 RHS**	***Commissioned***
17	**Uttar Pradesh**	**NE2**	**Kundli - Palwal/NE2_39+500_RHS_Milak Chakarpur_Ghaziabad**	***Commissioned***
18	**Uttar Pradesh**	**NE3**	**UP/DME/01 Ghaziabad, UP**	***Commissioned***
19	**Uttar Pradesh**	**NE3**	**UP/DME/02 Ghaziabad, UP_36+250 RHS**	***Commissioned***
20	**Uttar Pradesh**	**NE2**	**Kundli - Palwal/NE2_39+500_LHS_Milak Chakarpur_Ghaziabad**	***Commissioned***
21	**Karnataka**	**40**	**Belgaum-Maharashtra Border Section/NH-4/589+731/LHS/Belgaum District/KA**	***Commissioned***
22	**Karnataka**	**63**	**Bellary-Guntakal Section/NH-63/365-360/LHS/Bellary District/KA**	***Commissioned***
23	**Tamil Nadu**	**45**	**Ulundurpet - Tindivanam/NH45/186+400/RHS/Parikkal/Tamil Nadu**	***Commissioned***

24	**Tamil Nadu**	**44**	**NH44/TN/245+050/LHS/Salem/Tamil Nadu**	***Commissioned***
25	**Assam**	**27**	**AS/L/02/NH-27 Nagaon, Assam**	***Commissioned***
26	**Assam**	**27**	**AS/S/02/NH-27/Nagaon - Kaziranga/278.663/LHS/Uriagaon (West of Rotary)/Nagaon/Assam**	***Commissioned***
27	**Assam**	**27**	**AS/S/03/NH-27/Nagaon - Kaziranga/278.663/RHS/Uriagaon (South of Rotary)/Nagaon/Assam**	***Commissioned***
28	**Gujarat**	**Delhi-Mumbai**	**VK1-31L_Package3_306+530 LHS**	***Commissioned***
29	**Gujarat**	**Delhi-Mumbai**	**VK1-32R_Package3_317+930 RHS**	***Commissioned***
30	**Gujarat**	**Delhi-Mumbai**	**VK2-18R_Package2_346+070 RHS/Saraswami**	***Commissioned***
31	**Gujarat**	**Delhi-Mumbai**	**VK2-17L_Package2_347+410 LHS/Goriyad**	***Commissioned***
32	**Madhya Pradesh**	**60**	**Indore-Khalaghat/NH-3/63+300/RHS/Dhar District/MP**	***Commissioned***
33	**Madhya Pradesh**	**319**	**NH-30_358+100_RHS_Madanpura_MP**	***Commissioned***
34	**Rajasthan**	**Delhi-Mumbai**	**DD4-6L_Package6_172+550 LHS**	***Commissioned***
35	**Rajasthan**	**Delhi-Mumbai**	**DD4-6R_Package6_172+550 RHS**	***Commissioned***
36	**Rajasthan**	**Delhi-Mumbai**	**DD4-47L_Package7_195+000 LHS**	***Commissioned***
37	**Rajasthan**	**Delhi-Mumbai**	**DD4-47R_Package7_195+000 RHS**	***Commissioned***

38	**Rajasthan**	**12**	**Tonk - Deoli/NH-12/157+100/LHS/Tonk_RJ**	***Commissioned***
39	**Rajasthan**	**12**	**Tonk-Deoli/NH-12/81+000/RHS/Tonk/RJ**	***Commissioned***
40	**Rajasthan**	**48**	**NH-48/20.057+20.357 /RHS/Jaipur/Rajasthan/Srigovindpura**	***Commissioned***
41	**Rajasthan**	**48**	**NH-48/20+432 to 20+732 /LHS/Jaipur Bypass/ Rajasthan/Bilouchi**	***Commissioned***
42	**Tamil Nadu**	**45B**	**Madurai – Tuticorin/NH45B/142+400_RHS/Madurai/Tamil Nadu**	***Commissioned***
43	**Madhya Pradesh**	**Delhi-Mumbai**	**KJ3/Delhi-Vadodara/Package21/589+086/RHS**	***Commissioned***
44	**Madhya Pradesh**	**Delhi-Mumbai**	**KJ3/Delhi-Vadodara/Package21/589+086/LHS**	***Commissioned***
45	**Karnataka**	**63**	**Bellary-Guntakal Section/NH-63/292+480/LHS/Bellary District/KA**	***Commissioned***
46	**Madhya Pradesh**	**75**	**NH-75/76/CH-126+172 /RHS/Palotha/ Chhatarpur/MP**	***Commissioned***
47	**Rajasthan**	**148-C**	**NH-148c/Ch. 31+500/between Agra and Ajmer road/Ratalya/RJ**	***Commissioned***
48	**Rajasthan**	**148-C**	**NH-148c/Ch. 12+300/between Agra and Ajmer road/Siroli/RJ**	***Commissioned***
49	**Uttar Pradesh**	**NE2**	**Kundli - Palwal/NE2_95+575_RHS_Aurangpur_ Ghaziabad**	***Commissioned***
50	**Uttar Pradesh**	**NE2**	**Kundli - Palwal/NE2_95+600_LHS_ Aurangpur_Ghaziabad**	***Commissioned***

Annexure II

ANNEXURE REFERRED TO REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3297 ANSWERED ON 20.03.2025 ASKED BY SHRI ANTO ANTONY REGARDING EV CHARGING STATIONS.

State / UT wise deployed Public EV Charging Stations (PCS)

S. No.	State Name	No. of PCS
1	Andaman & Nicobar	4
2	Andhra Pradesh	614
3	Arunachal Pradesh	44
4	Assam	311
5	Bihar	393
6	Chandigarh	14
7	Chhattisgarh	290
8	Delhi	1951
9	Goa	155
10	Gujarat	1008
11	Haryana	808
12	Himachal Pradesh	114
13	Jammu & Kashmir	157
14	Jharkhand	277
15	Karnataka	5879
16	Kerala	1288
17	Ladakh	1
18	Lakshadweep	1
19	Madhya Pradesh	942
20	Maharashtra	3842
21	Manipur	50
22	Meghalaya	43
23	Mizoram	13
24	Nagaland	36
25	Odisha	550
26	Puducherry	42
27	Punjab	607
28	Rajasthan	1285
29	Sikkim	11

30	Tamil Nadu	1495
31	Telangana	976
32	Tripura	54
33	UT OF D&NH AND D&D	6
34	Uttar Pradesh	2113
35	Uttarakhand	202
36	West Bengal	791
Total		26,367

Annexure III

ANNEXURE REFERRED TO REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 3297 ANSWERED ON 20.03.2025 ASKED BY SHRI ANTO ANTONY REGARDING EV CHARGING STATIONS.

The details of All India power supply position during the last three years and current year (upto February 2025):

Year	ENERGY			
	Energy Requirement	Energy Supplied	Energy Not Supplied	
	(MU)	(MU)	(MU)	%
2021-22	1,379,812	1,374,024	5,787	0.4
2022-23	1,513,497	1,505,914	7,583	0.5
2023-24	1,626,132	1,622,020	4,112	0.3
2024-25* (upto February, 2025)	1,547,785	1,546,229	1,555	0.1

***Data for February, 2025, is Provisional.**

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